

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2570**

TO BE ANSWERED ON THE 09TH JULY, 2019/ ASHADHA 18, 1941 (SAKA)

PREVENTION OF CRIMES

**†2570. SHRI PANKAJ CHAUDHARY:
SHRI NIHAL CHAND:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether various crimes including crime against children have been reported/registered in the country;

(b) if so, the total number of such cases reported, offenders arrested/convicted, cases solved/unsolved and the steps taken to solve these cases during the last three years and the current year, crime and State/UT-wise;

(c) whether the Government proposes to take any effective action to prevent incidents of crime including crime against children in the country and if so, the details of the action taken by the Government in this regard during the said period, State/UT-wise;

(d) whether the Government proposes to launch any awareness programmes/schemes to check the criminal tendency of the younger section and if so, the details thereof;

(e) whether any efforts have been made by the Government for rehabilitation of children who have become the victims of such crimes and if so, the details thereof; and

(f) the concrete steps being taken to curb such crimes along with the advisories/ guidelines issued to the States and Police Departments in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) & (b) National Crime Records Bureau (NCRB), compiles and publishes statistics on crimes in its publication "Crime in India". The published reports are available till the year 2016. Details of State/UT-wise and Crime

Head-wise cases registered, cases chargesheeted, cases in which trials completed, cases in which there have been convictions, cases pending trial at the end of the year, persons arrested, persons charge-sheeted and persons convicted in the country under Indian Penal Code (IPC) Crimes (including crime against children) during the period from 2014 to 2016 is available at Annexure-I and Annexure-II respectively.

(c) 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens rest with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws.

However, the Government accords utmost priority to the safety of children. The Ministry of Women and Child Development (MWCD) administers the Protection of Children from Sexual Offences Act, 2012 (POCSO Act) as a special law to protect children from offences of sexual assault, sexual harassment and pornography. Under the Act, a child is defined as any person below the age of 18 years. The Act being gender neutral provides equal protection to boys and girls from the offences of sexual assault, sexual harassment and pornography.

The Government has also enacted the Criminal Law (Amendment) Act, 2018 to prescribe even more stringent penal provisions including death penalty for rape of a girl below the age of 12 years.

The Ministry of Women and Child Development (MWCD) is implementing a 24x7 child helpline (CHILDLINE 1098) which provides counseling care as well as intervention on the ground if required. MWCD also supports 97 Railway Childline on major railway platforms. Emergency Response Support System (ERSS), which provides a single emergency number (112) based computer aided dispatch of field resources to the location of distress, has been operationalized in 20 States/UTs in 2018-19.

(d) Section 43 of the POCSO Act provides that the Central Government and every State Government shall take all measures to give wide publicity to the provisions of the Act. In accordance with this, the Ministry of Women and Child Development has taken various steps from time to time to create awareness of the provisions of the POCSO Act through electronic and print media, consultations, workshops and training programmes with stakeholders concerned. Further, National Commission for Protection of Child Rights (NCPCR) and State Commission for Protection of Child Rights (SCPCRs) are also mandated to monitor the implementation of the POCSO Act, 2012.

(e) MWCD is implementing a centrally sponsored "Child Protection Services" (CPS) (erstwhile Integrated Child Protection Scheme) for supporting the children in difficult circumstances, as envisaged under the Juvenile Justice (Care and Protection of Children) Act, 2015. MWCD

provides financial assistance to the States/UTs on sharing pattern for, inter-alia, undertaking a situational analysis of children in difficult circumstances, for setting up and maintenance of various types of Child Care Institutions (CCIs). Under the scheme institutional care is provided through CCIs, as a rehabilitative measure. In these CCIs, children are provided appropriate education either within the institution or outside in a formal education system through convergence with other schemes and programs of the Government or civil society. Under the non-institutional care component, support is extended for adoption, foster care and sponsorship. Further, CPS also provides for “After care” services after the age of 18 years to help sustain them during the transition from institutional to independent life. The Juvenile Justice (Care and Protection of Children) Model Rules, 2016 framed under JJ Act, inter-alia specify standards for physical infrastructure, clothing, bedding, nutrition & diet, as well as rehabilitation measures such as education, vocational training, counselling etc.

(f) In accordance with Section 39 of the POCSO Act and on request of the State Governments, the MWCD had developed Model Guidelines for child to take assistance of expert etc. and the same were sent to all the State Governments/UT Administrations in September, 2013. Ministry of Home Affairs has from time to time issued Advisories to States/UTs on crimes against children. These advisories are available at www.mha.gov.in.

State/UT-wise cases registered, cases charge-sheeted, cases in which trials completed, cases convicted, cases pending trial at the end of the year, persons arrested, persons charge-sheeted and persons convicted under Indian Penal Code (IPC) Crimes during 2014

SL	State/UT	Cases Reported	Cases Chargesheeted	Cases Trials Completed	Cases Convicted	Cases Pending Trial at end of year	Persons Arrested	Persons Chargesheeted	Persons Convicted
1	Andhra Pradesh	114604	89858	61834	17860	175442	166211	149862	23717
2	Arunachal Pradesh	2843	1584	130	76	19464	3162	2473	111
3	Assam	94337	43322	21648	2845	136900	147268	51751	3394
4	Bihar	177595	111020	48414	4859	734455	259154	202396	10530
5	Chhattisgarh	58200	48509	44539	20718	169860	75370	76657	27714
6	Goa	4466	2509	1367	289	9627	4057	3609	374
7	Gujarat	131385	112932	72577	31354	791673	180946	183920	35454
8	Haryana	79947	44398	40741	11820	134797	77368	73826	17492
9	Himachal Pradesh	14160	11017	6008	1811	73039	19355	18835	2600
10	Jammu & Kashmir	23848	17314	12907	5082	78180	36612	35726	6075
11	Jharkhand	45335	34794	21471	5781	79842	58570	61200	7875
12	Karnataka	137338	102889	83802	32241	279548	205379	178137	37022
13	Kerala	206789	192688	138840	108011	581405	249069	245105	117357
14	Madhya Pradesh	272423	226091	142051	76016	607055	399382	397931	132649
15	Maharashtra	249834	162992	104982	20284	1411492	338308	315749	27034
16	Manipur	3641	294	97	29	3036	1744	296	31
17	Meghalaya	3679	1944	299	197	12871	3316	2326	224
18	Mizoram	2140	2095	2160	2007	1580	2404	2487	2211
19	Nagaland	1157	766	711	602	1100	1140	923	598
20	Odisha	74569	57721	41992	6874	410751	106903	101693	8858
21	Punjab	37162	22313	25020	8874	76358	46638	36914	14277
22	Rajasthan	210418	107406	84863	48208	471104	207601	202874	93365
23	Sikkim	1065	763	627	311	663	2063	1744	316
24	Tamil Nadu	193200	168666	178569	117651	297504	261812	244531	144403
25	Telangana	106830	81744	55548	21445	197969	145550	127393	25203
26	Tripura	5499	4229	2329	468	13165	6601	9111	575
27	Uttar Pradesh	240475	146818	72847	38754	544144	481178	357349	89464
28	Uttarakhand	9156	5504	4931	2614	25369	11133	10441	3589
29	West Bengal	185672	152001	38844	4331	950509	219526	193425	7126
	TOTAL STATE(S)	2687767	1954181	1310148	591412	8288902	3717820	3288684	839638
30	A & N Islands	746	582	1295	608	6242	851	714	767
31	Chandigarh	3221	1841	2237	894	6305	2913	2833	1365
32	D&N Haveli	277	209	109	12	2547	406	400	17
33	Daman & Diu	233	132	401	41	237	343	225	26
34	Delhi UT	155654	37541	26037	11366	146580	63786	47613	14596
35	Lakshadweep	81	24	60	41	94	51	91	84
36	Puducherry	3584	3030	1099	770	6911	4325	3854	1224
	TOTAL UT(S)	163796	43359	31238	13732	168916	72675	55730	18079
	TOTAL (ALL INDIA)	2851563	1997540	1341386	605144	8457818	3790495	3344414	857717

State/UT-wise cases registered, cases charge-sheeted, cases in which trials completed, cases convicted, cases pending trial at the end of the year, persons arrested, persons charge-sheeted and persons convicted under Indian Penal Code (IPC) Crimes during 2015

SL	State/UT	Cases Reported	Cases Chargesheeted	Cases Trials Completed	Cases Convcted	Cases Pending Trial at end of year	Persons Arrested	Persons Chargesheeted	Persons Convicted
1	Andhra Pradesh	110693	91857	69299	21847	170400	147709	140180	26613
2	Arunachal Pradesh	2968	1973	158	49	21001	3343	2662	52
3	Assam	103616	48612	29457	3483	155675	114391	54216	3902
4	Bihar	176973	109158	41780	5354	797911	236546	179729	9141
5	Chhattisgarh	56692	44477	39190	21326	170683	79429	80551	26995
6	Goa	3074	2619	1514	288	10669	3525	3816	368
7	Gujarat	126935	105833	63851	23367	832979	174512	173571	26869
8	Haryana	84466	44175	37942	11508	140967	74121	69950	17365
9	Himachal Pradesh	14007	11275	7032	1934	76349	18839	18726	2775
10	Jammu & Kashmir	23583	18973	13762	5288	78915	39632	38692	6586
11	Jharkhand	45050	27175	24558	4647	81604	36790	38147	7019
12	Karnataka	138847	97631	73299	28306	295998	164785	159094	31020
13	Kerala	257074	244145	190791	157102	631207	289780	285207	167798
14	Madhya Pradesh	268614	223867	153384	74088	624175	398757	401153	125167
15	Maharashtra	275414	174492	110501	36450	1459178	342519	310696	46491
16	Manipur	3847	460	75	33	3407	1219	475	47
17	Meghalaya	4079	1892	946	354	13733	3418	2235	391
18	Mizoram	2228	2056	1941	1821	1467	2278	2324	2018
19	Nagaland	1302	762	762	530	1044	1912	1616	686
20	Odisha	83360	69197	39066	3692	440586	101639	96292	6070
21	Punjab	37983	23457	25431	8543	74005	44669	41116	14978
22	Rajasthan	198080	99640	81129	46398	477516	185157	191399	84454
23	Sikkim	766	397	230	93	566	798	659	105
24	Tamil Nadu	187558	159284	117912	74988	337702	269663	238494	92670
25	Telangana	106282	87171	51126	19237	210832	117319	127681	26839
26	Tripura	4692	3289	1799	544	14975	4544	4215	854
27	Uttar Pradesh	241920	147631	83787	48958	602690	500365	379200	114709
28	Uttarakhand	10248	5411	6779	3937	23998	8664	8331	5838
29	West Bengal	179501	160214	33643	4918	1076089	190587	183735	5904
	TOTAL STATE(S)	2749852	2007123	1301144	609083	8826321	3556910	3234162	853724
30	A & N Islands	862	566	395	125	6412	814	751	140
31	Chandigarh	3248	1997	3138	1369	5164	3817	3451	2045
32	D&N Haveli	269	174	141	11	2580	400	362	13
33	Daman & Diu	302	165	148	8	248	383	305	12
34	Delhi UT	191377	44079	19974	9828	169576	70023	56519	12143
35	Lakshadweep	50	36	42	30	81	29	48	74
36	Puducherry	3440	2576	1007	866	3601	4220	3563	871
	TOTAL UT(S)	199548	49593	24845	12237	187662	79686	64999	15298
	TOTAL (ALL INDIA)	2949400	2056716	1325989	621320	9013983	3636596	3299161	869022

State/UT-wise cases registered, cases charge-sheeted, cases in which trials completed, cases convicted, cases pending trial at the end of the year, persons arrested, persons charge-sheeted and persons convicted under Indian Penal Code (IPC) Crimes during 2016

SL	State/UT	Cases Reported	Cases Chargesheeted	Cases Trials Completed	Cases Convcted	Cases Pending Trial at end of year	Persons Arrested	Persons Chargesheeted	Persons Convicted
1	Andhra Pradesh	106774	86306	66874	17430	166054	155608	120181	19930
2	Arunachal Pradesh	2534	1657	498	128	21652	2864	2407	128
3	Assam	102250	45586	24707	2888	176554	115523	52239	3068
4	Bihar	164163	130005	41763	5799	886037	233536	198437	10561
5	Chhattisgarh	55029	46148	46598	20532	170221	69305	69430	25952
6	Goa	2692	1582	1292	290	10876	2794	2308	344
7	Gujarat	147122	128836	65749	23091	895097	198407	193676	26582
8	Haryana	88527	45766	40787	10971	143994	79748	74821	15472
9	Himachal Pradesh	13386	10537	6644	1955	79299	18088	17596	2724
10	Jammu & Kashmir	24501	16515	10873	4523	81210	36255	34396	5453
11	Jharkhand	40710	24560	16637	3716	89317	36483	29576	4515
12	Karnataka	148402	105572	82241	41994	313213	172918	154566	44577
13	Kerala	260097	247657	185884	157283	688624	299307	287413	160606
14	Madhya Pradesh	264418	221817	135885	70486	668920	389382	379155	105448
15	Maharashtra	261714	187788	99898	34277	1535393	327965	325182	48318
16	Manipur	3170	899	135	65	4170	1464	999	86
17	Meghalaya	3366	1834	1335	826	14130	2112	2902	1156
18	Mizoram	2425	2144	1681	1589	1891	2704	2542	1831
19	Nagaland	1376	848	740	433	1148	1143	1039	537
20	Odisha	81460	67578	37549	3907	470351	98448	101735	7582
21	Punjab	40007	21752	23021	7285	72503	44037	35897	11919
22	Rajasthan	180398	94245	67335	33576	493772	172990	173111	57728
23	Sikkim	809	586	320	98	826	831	746	109
24	Tamil Nadu	179896	139971	125885	73818	350420	287033	201647	97039
25	Telangana	108991	83319	51616	18384	226526	127300	111360	21792
26	Tripura	3933	2965	2222	568	14581	4554	3948	792
27	Uttar Pradesh	282171	173382	71850	42410	700039	566208	448755	97578
28	Uttarakhand	10867	5682	3546	1723	26132	10278	9819	2515
29	West Bengal	176569	146641	37212	3763	1185452	178051	172288	4900
	TOTAL STATE(S)	2757757	2042178	1250777	583808	9488402	3635336	3208171	779242
30	A & N Islands	802	582	524	208	6467	751	706	262
31	Chandigarh	2996	1697	1888	837	4919	2822	2513	1140
32	D&N Haveli	244	233	196	21	2617	373	477	35
33	Daman & Diu	271	236	129	8	345	382	448	9
34	Delhi UT	209519	46680	19721	10179	194765	93168	54030	12839
35	Lakshadweep	36	31	41	25	72	13	25	52
36	Puducherry	4086	3359	1072	992	5895	5025	4892	1037
	TOTAL UT(S)	217954	52818	23571	12270	215080	102534	63091	15374
	TOTAL (ALL INDIA)	2975711	2094996	1274348	596078	9703482	3737870	3271262	794616

Source: Crime in India

Source: Crime in India

Crime Head-wise cases registered, cases charge-sheeted, cases in which trials completed, cases convicted, cases pending trial at the end of the year, persons arrested, persons charge-sheeted and persons convicted under Indian Penal Code (IPC) Crimes during 2014

SL	CrimeHead	Cases Registered	Cases Chargesheeted	Cases in which Trials Completed	Cases Convicted	Cases Pending Trial at the End of the year	Persons Arrested	Persons Chargesheeted	Persons Convicted
1	Murder	33981	28447	19521	7628	176995	69314	59711	15703
2	Attempt to Commit Murder	41791	33978	19835	5338	159432	86153	75425	12584
3	Culpable Homicide not Amounting to Murder	3332	2912	2041	712	17985	7130	6111	1408
4	Attempt to Commit Culpable Homicide	4358	3129	923	230	9365	7226	5988	389
5	Rape	36735	30840	17649	4944	107497	48183	41904	6637
6	Attempt to Commit Rape	4234	2781	1016	149	3761	4465	3144	213
7	Kidnapping & Abduction	77237	33540	16408	3646	131529	82484	56159	6574
8	Dacoity	4395	3589	2358	536	29823	18418	17400	2262
9	Making Preparation and Assembly for Committing Dacoity	2834	2856	1961	242	17236	12644	11855	964
10	Robbery	38071	21690	11330	3504	117740	51312	43001	6648
11	Criminal Trespass/Burglary	114646	41792	30491	10648	257298	90503	73427	16003
12	Theft	440915	133756	95031	34080	757974	259361	203199	47196
13	Unlawful Assembly	9870	7064	2836	944	20364	46683	34482	3684
14	Riots	66042	56924	36199	6220	414560	308542	284731	33445
15	Criminal Breach of Trust	19982	11239	7018	1590	91765	27360	19623	2473
16	Cheating	109354	48180	23706	5269	274858	120788	84156	9672
17	Forgery	11245	3624	1608	469	13903	9191	6435	847
18	Counterfeiting	1979	1062	697	220	7062	2553	2296	375
19	Arson	9289	5599	4187	781	32864	14513	10740	1324
20	Grievous Hurt	105201	96703	71822	19525	641784	188922	179168	41131
21	Dowry Deaths	8455	7653	5061	1672	35255	23598	19481	4054
22	Assault on Women with Intent to Outrage her Modesty	82235	66462	29995	8422	224355	104243	92615	11213
23	Insult to the Modesty of Women	9735	8144	5778	1212	29220	11017	10074	1442
24	Cruelty by Husband or his Relatives	122877	97081	46853	6425	443862	225648	196786	16180
25	Importation of Girls from Foreign Country	13	20	30	6	194	42	31	12
26	Causing Death by Negligence	128771	100241	66307	18157	425044	121904	112076	19177
27	Offences Against State	176	82	10	2	313	224	113	2
28	Offences Promoting Enmity Between Different Groups	336	103	19	4	517	646	279	6
29	Extortion	8192	4465	1281	306	10177	9772	6753	409
30	Disclosure of Identity of Victims	4	2	0	0	26	2	8	0
31	Causing Injuries under Rash Driving	409899	351213	240888	192191	629389	393898	368379	196939
32	Human Trafficking	720	360	27	10	399	1335	770	17
33	Unnatural Offences	1148	879	233	100	1601	1279	1043	103
34	Other IPC Crimes	943511	791130	578267	269962	3373671	1441142	1317051	398631
	Total Cognizable IPC Crimes	2851563	1997540	1341386	605144	8457818	3790495	3344414	857717

Source : Crime in India

Crime Head-wise cases registered, cases charge-sheeted, cases in which trials completed, cases convicted, cases pending trial at the end of the year, persons arrested, persons charge-sheeted and persons convicted under Indian Penal Code (IPC) Crimes during 2015

SL	CrimeHead	Cases Registered	Cases Charge-sheeted	Cases in which Trials Completed	Cases Convicted	Cases Pending Trial at the End of the year	Persons Arrested	Persons Charge-sheeted	Persons Convicted
1	Murder	32127	28632	19642	7763	185739	62159	58040	16081
2	Attempt to Commit Murder	46471	39996	20879	5612	178050	93937	84554	12609
3	Culpable Homicide not Amounting to Murder	3176	2682	2004	793	18615	6486	5495	1466
4	Attempt to Commit Culpable Homicide	6118	4956	1406	355	12816	9895	8276	691
5	Rape	34651	30001	18764	5514	118520	42036	39494	7185
6	Attempt to Commit Rape	4437	3174	1035	205	5886	4338	3892	247
7	Kidnapping & Abduction	82999	34805	17451	4175	148193	73557	54614	7285
8	Dacoity	3972	3479	2273	478	31022	16487	16019	2062
9	Making Preparation and Assembly for Committing Dacoity	3163	3232	1564	223	18889	15185	14196	967
10	Robbery	36188	21764	11263	3557	128025	46899	42921	7317
11	Criminal Trespass/Burglary	114123	42635	29867	10539	268716	79379	70631	15461
12	Theft	467833	132842	84366	29811	792753	222556	196033	40916
13	Unlawful Assembly	10876	7056	2568	771	24445	69475	39631	3441
14	Riots	65255	53367	32045	5647	432112	294289	263070	34300
15	Criminal Breach of Trust	19218	11581	6885	1641	95822	24524	19070	2681
16	Cheating	115405	53188	23413	5758	300823	112916	91067	10975
17	Forgery	13846	5326	2365	819	16742	14138	9706	1355
18	Counterfeiting	1701	1081	669	198	7453	2089	2218	371
19	Arson	9710	5684	3957	640	34389	10661	9672	1176
20	Grievous Hurt	92996	80135	60155	18422	648310	146236	138740	39378
21	Dowry Deaths	7634	7150	5165	1792	37062	19973	16996	4624
22	Assault on Women with Intent to Outrage her Modesty	82422	66887	34541	8408	251482	101571	90897	11342
23	Insult to the Modesty of Women	8685	7019	3998	870	30423	9870	9260	1108
24	Cruelty by Husband or his Relatives	113403	90971	46127	6559	477986	187067	171605	16857
25	Importation of Girls from Foreign Country	6	9	9	4	193	10	11	4
26	Causing Death by Negligence	134384	103911	66837	17813	459459	116759	112829	19048
27	Offences Against State	147	59	16	5	347	238	82	5
28	Offences Promoting Enmity Between Different Groups	424	259	66	9	718	941	892	11
29	Extortion	10636	6568	2196	581	14496	13472	10178	760
30	Disclosure of Identity of Victims	0	0	0	0	26	0	0	0
31	Causing Injuries under Rash Driving	451069	400047	292760	236968	722580	426435	416725	245935
32	Human Trafficking	1021	631	116	43	911	1746	1497	69
33	Unnatural Offences	1347	1006	378	175	2213	1491	1267	207
34	Other IPC Crimes	973957	806583	531209	245172	3548767	1409781	1299583	363088
	Total Cognizable IPC Crimes	2949400	2056716	1325989	621320	9013983	3636596	3299161	869022

Annexure-II-C
L.S.US.Q.NO. 2570 FOR 09.07.2019

crime Head-wise cases registered, cases charge-sheeted, cases in which trials completed, cases convicted, cases pending trial at the end of the year, persons arrested, persons charge-sheeted and persons convicted under Indian Penal Code (IPC) Crimes during 2016

SL	CrimeHead	Cases Registered	Cases Charge-sheeted	Cases in which Trials Completed	Cases Convicted	Cases Pending Trial at the End of the year	Persons Arrested	Persons Charge-sheeted	Persons Convicted
1	Murder	30450	27538	17874	6884	195359	59402	53793	13332
2	Attempt to Commit Murder	49667	43383	18605	4876	202538	96035	86277	10870
3	Culpable Homicide not Amounting to Murder	3203	2750	2027	696	19327	6084	5534	1330
4	Attempt to Commit Culpable Homicide	7527	6343	1296	350	17843	13601	11364	667
5	Rape	38947	33628	18552	4739	133373	48797	43525	6289
6	Attempt to Commit Rape	5729	4290	1093	215	9063	5965	5102	278
7	Kidnapping & Abduction	87996	36984	15900	3306	168825	79159	54864	5948
8	Dacoity	3795	3356	2066	408	32293	17357	16374	1846
9	Making Preparation and Assembly	3051	3019	1451	199	20445	14161	13190	793
10	Robbery	31906	21831	10194	3194	139528	46348	41287	6278
11	Criminal Trespass/Burglary	111746	43282	28196	10369	282428	81094	67728	15258
12	Theft	494404	130069	77461	27289	833837	242327	184842	36490
13	Unlawful Assembly	10377	7255	3593	1211	27688	81829	39001	5933
14	Riots	61974	54203	28673	4619	455261	281731	256771	28051
15	Criminal Breach of Trust	18708	11972	5665	1268	101702	24373	19463	1985
16	Cheating	109611	55738	23021	4607	330036	114445	92316	8129
17	Forgery	13729	6169	2112	672	20641	14441	11484	1083
18	Counterfeiting	1476	916	537	168	7829	1734	1627	293
19	Arson	11196	6177	3548	571	36928	14775	11274	927
20	Grievous Hurt	89039	76820	51618	13804	666306	149040	139423	27921
21	Dowry Deaths	7621	7067	4351	1325	39723	20545	16315	3400
22	Assault on Women with Intent to	84746	71638	32115	7001	286884	110375	95728	9541
23	Insult to the Modesty of Women	7305	6336	3629	735	31814	8668	8002	958
24	Cruelty by Husband or his	110378	91810	44681	5433	515904	198851	168053	13511
25	Importation of Girls from Foreign	12	12	2	0	203	18	18	0
26	Causing Death by Negligence	140215	105266	62265	13627	500068	122601	111329	14478
27	Offences Against State	178	47	20	5	374	190	65	6
28	Offences Promoting Enmity	478	274	85	13	903	966	678	19
29	Extortion	11615	8200	2637	488	19927	15957	12248	683
30	Disclosure of Identity of Victims	12	3	0	0	29	6	3	0
31	Causing Injuries under Rash	348914	299932	242935	187268	767154	336020	314023	186811
32	Human Trafficking	918	786	147	47	1550	1944	1598	89
33	Unnatural Offences	2187	1676	476	191	3411	2473	1947	216
34	Other IPC Crimes	1076601	926226	567523	290500	3834288	1526558	1386016	391203
	Total Cognizable IPC Crimes	2975711	2094996	1274348	596078	9703482	3737870	3271262	794616
